

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3545
TO BE ANSWERED ON 08.08.2022**

PRADHAN MANTRI LAGHU VYAPARI MAN-DHAN YOJANA

†3545. SHRI SANTOSH PANDEY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the selection process of Pradhan Mantri Laghu Vyapari Man-Dhan Yojana;**
- (b) whether any criteria has been fixed for the beneficiaries of the said scheme;**
- (c) if so, the details thereof;**
- (d) the number of eligible persons in Chhattisgarh under the said scheme since the introduction of the said scheme till date along with the district-wise details thereof; and**
- (e) the year-wise amount provided to the said eligible persons?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (e): The Pradhan Mantri Laghu Vyapari Maan-dhan Yojana 2019 (Central Sector Scheme) renamed as the National Pension Scheme for Traders, Shopkeepers and Self- Employed Persons, 2019 was launched on 12.09.2019. It is a voluntary and contributory pension scheme. It provides old age protection to small shopkeepers/ retail traders and self-employed persons across the country in the form of monthly minimum assured pension of Rs.3,000/- after attaining the age of 60 years. The traders in the age group of 18-40 years, with an annual turnover, not exceeding Rs.1.5 crore and who are not member of EPFO/ESIC/NPS (govt. funded)/PM-SYM or not an income tax payer, are eligible to join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. The fund for Government contribution is released to Life Insurance Corporation (LIC) of India which is the designated fund manager of the scheme and responsible for the pension pay out. Enrolment to the scheme is

Contd..2/-

done through the Common Service Centres, with its network of more than 4 lakh centres across the country. In addition, eligible persons can also self-enroll through visiting the portal www.maandhan.in. The district-wise details of beneficiaries registered under the scheme in the State of Chhattisgarh are at Annexure. No beneficiary enrolled under the pension scheme has completed 60 years of age and eligible to get the pensionary benefits.

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Annexure

ANNEXURE REFERED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA UN-STARRED QUESTION NO. 3545 FOR 08.08.2022 REGARDING “PRADHAN MANTRI LAGHU VYAPARI MAN-DHAN YOJANA” RASIED BY SHRI SANTOSH PANDEY.

Sl. No.	Districts (Chhattisgarh State)	Number of enrolment (as on 27.07.2022)
1	Balod	182
2	Baloda Bazar	84
3	Balrampur	42
4	Bastar	96
5	Bemetara	775
6	Bijapur	181
7	Bilaspur	518
8	Dantewada	183
9	Dhamtari	84
10	Durg	458
11	Gariyaband	252
12	Gaurella Pendra Marwahi	1
13	Janjgir-Champa	36
14	Jashpur	19
15	Kabirdham	458
16	Kanker	56
17	Kondagaon	34
18	Korba	150
19	Korea	431
20	Mahasamund	99
21	Mungeli	998
22	Narayanpur	262
23	Raigarh	169
24	Raipur	223
25	Rajnandgaon	230
26	Sukma	286
27	Surajpur	112
28	Surguja	20
Total		6439
